

(4)
Dated 6-4-92

None for the applicant,
Mr. A. J. Bhatkar for the
respondent.

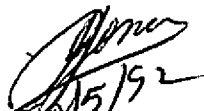
2. Applicant in his
application dated 30-3-92
states that he has filed
incomplete application. ~~and~~
He requests that he may be
allowed to withdraw the
application.

3. In view of what has
been stated by the applicant,
the application is dismissed
as withdrawn.


(M. Y. Priolkar)
M(A).


(U. C. Srivastava)
V-C.

6/4/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 21-5-92


22/5/92